

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

— — —

T.A. 89 of 1996,  
( CO 2466-W/83 )

Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.  
HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

Sri Aswini Kr. Mukherjee,  
S/o Lt, U.N. Mukherjee,  
Baliachak Cannel Bazar,  
Baliachak, Midnapore.

... Petitioner.

Vrs.

1. Union of India,  
through Secretary,  
Ministry of Rlys.  
New Delhi.
2. General Manager,  
S.E. Rly, Garden Reach,  
Calcutta.
3. Divl. Rly. Manager (Comm)  
S.E. Rly, Kharagpur,  
Midnapore.
4. Divl. Comm. Supdt.  
S.E. Rlys, Kharagpur,  
Midnapore.

... Respondents.

For applicant : None.

For respondents : Ms. B. Ray, Counsel.

Order on : 23.9.97.

O R D E R

B.C.Sarma, A.M.

When the matter was called for the second time at 1-20 p.m. none appeared for the applicant. The applicant himself was also not present in the Court. The matter was listed for hearing on yesterday, 22nd Sept'97 as well but none appeared for the applicant.

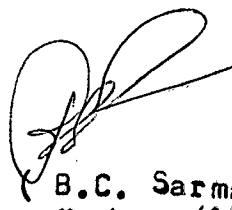
We find that a notice was issued on the applicant and others by regis-

Contd...P/2.

tered post on 26.5.97 after this matter was transferred from the High Court in 1996.

2. None appeared for the applicant on two earlier consecutive occasions. We are therefore, satisfied that the applicant is no longer interested in pursuing the matter. Accordingly, the application is dismissed for non prosecution. Mrs. Ray, 1d. Counsel appears for the respondents.

  
(D. Purkayastha )  
Member (J)

  
(B.C. Sarma )  
Member (A)

P/K/C.